

IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI

Appeal No. 224/252/PB/2018

In the matter of:

Scoat performance Coating Pvt. Ltd.

....**Appellant**

Vs.

ROC New Delhi

....**Respondent**

Under Section: 252 (1)

Order delivered on 31.08.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

Presents:-

For the Appellant

: Mr. Anshuj Dhingra, Adv.

For the Respondent

: Ms. Kusum Yadav, CP

For the IT

: Ms. Vibhooti Malhotra, St. Counsel with
Mr. Mohit Sharma, Adv.

ORDER

ROC has filed reply. IT reply is awaited. Despite of giving three opportunities reply not filed. As a last chance. One week time is granted, with the copy in advance to the other side. For further consideration on 10.09.2018.

Mukesh

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

